

FIR No. 50/21
PS Shakarpur (EOW)
State vs. Sumit Malhotra etc.

15.05.2021

Due to Corona pandemic outbreak and in view of Office Order No. 2/R/RG/DHC/2021 dated 19.04.2021 of Ld. Registrar General, Hon'ble High Court of Delhi, the present matter is taken up for hearing through V/C via Cisco Webex Meeting App, from the camp office cum residence of the undersigned.

Fresh charge sheet filed. It be checked and registered as per rules and reflected in the cause list.

Present: Ld. APP for the State through V.C. on CISCO Webex App.

IO SI Bharat Bhushan.

Both the accused are stated to be in JC.

Put up for consideration on 29.05.2021.

ATUL
KRISHNA
AGRAWAL

Digitally signed by ATUL
KRISHNA AGRAWAL
Date: 2021.05.15
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(Atul Krishna Agrawal)
CMM (East), KKD, Delhi/15.05.2021